

NOTIFICATION No. 168/ 2015

I

Thiru.A.S.Hariharakumar, Civil Judge of Tamil Nadu State Judicial Service, functioning as Judicial Magistrate No.II, Kuzhithurai, is promoted to the cadre of Senior Civil Judge, subject to the outcome of the Writ Petition Nos. 20449 to 20452 of 2015 on the file of the High Court, Madras and on promotion, the said officer, who has been deputed to the Puducherry Judicial Service in G.O.(D) No.763, Home (Courts-I) Department, dated 23.10.2015 of Government of Tamil Nadu to function as Sub Judge, Yanam and appointed as such on deputation basis in G.O.Ms.No.44/2015-LD, Law Department, dated 05.10.2015 of Government of Puducherry, is posted on deputation as Sub Judge, Yanam, vice Thiru.N.Sivathanu, transferred.

Thiru.G.Sarathraj, Civil Judge of Tamil Nadu State Judicial Service, formerly functioned as District Munsif, Kovilpatti, now under compulsory wait, is promoted to the cadre of Senior Civil Judge, subject to the outcome of the Writ Petition Nos.20449 to 20452 of 2015 on the file of the High Court Madras and on promotion, the said officer, who has been deputed to the Puducherry Judicial Service in G.O.(D) No 763, Home (Courts-I) Department, dated 23.10.2015 of Government of Tamil Nadu to function as Sub Judge, Mahe and appointed as such on deputation basis in G.O.Ms.No.45/2015-LD, Law Department, dated 05.10.2015 of Government of Puducherry, is posted on deputation as Sub Judge, Mahe vice Thiru. S.Isvarane, transferred.

Ms.V.Sutha, Civil Judge of Tamil Nadu State Judicial Service, formerly functioned as Principal District Munsif, Poonamallee, now under compulsory wait, is promoted to the cadre of Senior Civil Judge, subject to the outcome of the Writ Petition Nos. 20449 to 20452 of 2015 on the file of the High Court, Madras and on promotion, the said officer, who has been appointed as Additional Judicial Member, Tamil Nadu Sales Tax Appellate Tribunal, Chennai, in G.O.(D) No.436, Commercial Taxes and Registration (A1) Department, dated 27.10.2015 is posted as Additional Judicial Member, Tamil Nadu Sales Tax Appellate Tribunal, Chennai, in the existing vacancy.

Ms.D.Sujatha, Civil Judge of Tamil Nadu State Judicial Service, formerly functioned as Metropolitan Magistrate, Fast Track Court at Magisterial Level-I, Egmore, Chennai, now under compulsory wait, is promoted to the cadre of Senior Civil Judge, subject to the outcome of the Writ Petition Nos. 20449 to 20452 of 2015 on the file of the High Court, Madras and on promotion, the said officer, who has been appointed as Additional Judicial Member, Tamil Nadu Sales Tax Appellate Tribunal (Additional Bench), Coimbatore in G.O.(D) No.436, Commercial Taxes and Registration (A1) Department, dated 27.10.2015 is posted as Additional Judicial Member, Tamil Nadu Sales Tax Appellate Tribunal (Additional Bench), Coimbatore in the existing vacancy.

II

Thiru.V.Padmanabhan, Senior Civil Judge of Tamil Nadu State Judicial Service, formerly functioned as Special Judge, Special Court for trial of cases under Prevention of Corruption Act, Tiruchirappalli, now under compulsory wait, who has been deputed to the Puducherry Judicial Service in G.O.(D) No 763, Home (Courts-I) Department, dated 23.10.2015 of the Government of Tamil Nadu to function as Chief Judicial Magistrate, Pondicherry and appointed as such on deputation basis in G.O.Ms.No.43/2015-LD, Law Department, dated 05.10.2015 of Government of Puducherry, is posted on deputation as Chief Judicial Magistrate, Pondicherry in the existing vacancy.

Thiru S.Isvarane, Senior Civil Judge of Puducherry Judicial Service, functioning as Sub Judge, Mahe, who has been deputed to the Tamil Nadu State Judicial Service in G.O.Ms.46/2015-LD, Law Department, dated 05.10.2015 of the Government of Puducherry to function as Sub Judge, Kallakurichi and appointed as such on deputation basis in G.O.(D) No.763, Home (Courts-I) Department, dated 23.10.2015 of Government of Tamil Nadu, is transferred and posted on deputation as Sub Judge, Kallakurichi, in the existing vacancy.

HIGH COURT, MADRAS.

DATED :30.10. 2015

Sd/-

REGISTRAR GENERAL